TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: 14th May, 2025

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 27th, 28th, 29th & 30th May, 2025 shall take place through virtual mode.

Desk Officer

Copy to:

- 1. The Telecom Lawyers' Association, TDSAT.
- 2. The Registrar-cum-Principal Secretary, TDSAT.
- 3. The Director, TDSAT.
- 4. The Deputy Registrar, TDSAT.
- 5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6. Notice Board.
- 7 TDSAT Website.